## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 187 OF 2017**

Dated: 9<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Green Energy Association ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

Ms. Nikita Choukse Ms. Ananya Sachdeva

## **ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on <u>30.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk